

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 788 of 2019

IN THE MATTER OF:

DBS Bank Ltd., Singapore

...Appellant

Vs.

Mr. Shailendra Ajmera & Anr.

...Respondents

Present: For Appellant: - Mr. Arun Kathpalia, Senior Advocate with Ms. Anindita Roy Chowdhury, Mr. Raghav Chadha and Ms. Neeraj Balakrishnan, Advocates.

For Respondents: - Mr. Krishnan Venugopal, Senior Advocate with Mr. Uday Rathore, Mr. Nakul Sachdeva and Mr. Aakarshan Sahay, Advocates for COC. Mr. Raunak Dhillon and Mr. Ananya Dhar Choudhary, Advocates for R-1.

O R D E R

16.08.2019— Heard learned counsel for the Appellant, learned counsel appearing on behalf of the 'Committee of Creditors' and learned counsel for the 'Resolution Professional'. Hearing concluded. Order reserved.

Parties are allowed to file written submissions not more than three pages by 19th August, 2019.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Ar/g